

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.16/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY : Sunflag Iron and Steel Company Ltd.
Vs
Mass Metals Pvt. Ltd.

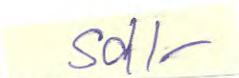
SECTION OF THE COMPANIES ACT: 433(e),434(1)(a)&439

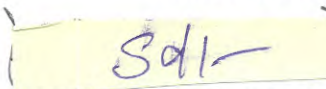
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ANKUR S. KULKARNI, Adv.] Petitioner	A. M. M.
2.	Ms. SHWETA S. PARIHAR, Adv.			

ORDER

The order dated 26.04.2017 has not been complied with. Therefore, the paper book continues to be incomplete. Learned counsel for the petitioner states that the needful shall be done within three days.

List for further consideration on 11.05.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

02.05.2017
Vineet